

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17164 -- JK (LD) of 2025
DATED:- 19 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 19 - 11 - 2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 17164 – JK (LD) of 2025 dated 19.11.2025.

S No.	Case type	Case no.	Year	Case title	OIC
1	WPC	3041	2024	Ghulam Hassan Malla V/S UT of J&K through Comm Sec Revenue	Javid Ahmad Zargar Tehsildar Tullamulla
2	CCP(S)	329	2024	Abdul Rashid Rather V/S Vs UT and ors	Mubashir Amin (JKAS) Tehsildar Kangan
3	WPC	2801	2024	Ghulam Qadir Ganie Vs UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
4	WPC PIL	2	2024	Abdul Wahid Councillor BhimbetMember VS UT of Ladakh and anr	Manzoor Ahmad Tehsildar Gund
5	WPC	3486	2023	Farooq Ahmad Wani Vs Mohd Altaf Wani and ors	Javid Ahmad Zargar Tehsildar Tullamulla
6	WPC	771	2024	Manzoor Ahmad Tantray R/o Duderhama V/S UT of J&K through HUDD	Ishfaq Ahmad Khan Tehsildar Ganderbal
7	WPC	1782	2024	Umar Jan Wani and ors Vs UT of J&K and ors	Manzoor Ahmad Tehsildar Gund
8	WPC	2139	2024	Maria and Anr Vs UOI and ors	Manzoor Ahmad Tehsildar Gund
9	WPC	3021	2024	Mst Jana Vs UT of J&K and ors	Dr S. Salahu Ud Din (JKAS) Collector Land Acquisition (ACR) Ganderbal.
10	WPC	2865	2024	M/S Kashmir Protective Security Services, Nagbal Vs UT of J&K and ors through Home Department	Dr Syed Faheem (JKAS) ADM/ADC Ganderbal
11	CCP(S)	210	2023	Mohd Akbar Khan & ors V/s Shyambir DC Gbl	Manzoor Ahmad Tehsildar Gund
12	WPC	2353	2024	M/S Kashmir Protective Security Services, Nagbal Vs UT of J&K and ors through Home Department	Labour & Employment Deptt.J&K made Contesting Respondent by Director Litigation Kmr vide letter dated.11.10.2024
13	WPC	1451	2023	Inhabitants of Pahlipora Safapora through Gh Hasan Malik VS UT of J&K and ors	DMO Ganderbal

Neysangee

Jm

14	WPC	2646	2024	Ghulam Nabi Rather @ Malik and anr Vs UT of J&K and ors	Javid Ahmad Zargar Tehsildar Tullamulla
15	CCP(S)	555	2023	Sharifa Akhter and anr Dr Piyush Singla and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
16	WPC	3010	2024	Sabeeha and ors Vs UT of J&K and ors	Dr S. Salahu Ud Din (JKAS) Collector Land Acquisition (ACR) Ganderbal.
17	LPA	264	2024	UT of J&K and ors V/s Saleema Begum	Ishfaq Ahmad Khan Tehsildar Ganderbal
18	WPC NO	2683	2024	Ghulam Ahmad Ganie and ors Vs UT of J&K and ors	Dr S.Salahu Ud Din(JKAS) Collector Land Acquisition (ACR) Ganderbal.
19	WPC	2527	2023	Villagers of Khimber Srinagar through Abdul rashid Ganai and ors V/S UT of J&K and ors	Pertains to District Srinagr.
20	WPC	2352	2024	Farooq Ahmad Malik and ors Vs UT of J&K and ors	Javid Ahmad Zargar Tehsildar Tullamulla
21	WPC NO	3023	2024	Mushtaq Ahmad Wani Vs UT of J&K and ors	Javid Ahmad Zargar Tehsildar Lar
22	WPC	1233	2024	Ghulam Mohammad Balti and ors V/S Shri Amarnath Shrine Board(SASB) and ors	Manzoor Ahmad Tehsildar Gund
23	CCP(S)	263	2024	Saleema Begum VS Shyambir and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
24	WPC	2991	2024	Niyaz Ali Balti and ors Vs UT of J&K and ors	Manzoor Ahmad Tehsildar Gund
25	WPC	576	2023	Qadir Sofi Vs UT of J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan
26	OWP	717	2014	Vinod Kumar Dhar V/S State and ors	Javid Ahmad Zargar Tehsildar Lar
27	WPC	3118	2023	Ab Rahim Bhat R/o Batwina Vs UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
28	WPC	1577	2024	Farooq Ahmad Waza and ors Vs UT of J&K and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal
29	WPC	1008	2022	Zamindaran of village Rangil & Ors V/S UT of J&K and Ors	EXECUTIVE ENGINEER, Irrigation and FC DIVISION GANDERBAL
30	WPC	2971	2024	Ghulam Hassan Bhat Vs UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
31	WPC	248	2025	Habibullah Mir Vs UT of J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan
32	WPC	3020	2024	Shameema Vs Nabla and ors	Ishfaq Ahmad Khan

Neyyngaw

Jm

					Tehsildar Ganderbal
33	WP(C)	739	2023	Mohammad Maqbool Mir V/S UT of J&K and ors	DMO Ganderbal
34	WPC	884	2024	Ghulam Nabi Bhat V/S UT of J&K	BDO Safapora (Ganderbal)
35	WPC	1506	2024	Saleema Begum Vs UT of J&K and ors through Housing and Urban Dev Deptt J&K	Ishfaq Ahmad Khan Tehsildar Ganderbal
36	WPC	1083	2024	Inhabitants of village Zazna and ors Vs UT of J&K and ors	Dr Umer Farooq JKAS Tehsildar Wakura
37	WPC	3073	2024	Zaiba and ors Vs UT of J&K and ors through Tourism Deptt	Accounts Officer, Sonmarg Dev Authority
38	WPC	2337	2024	Farooq Ahmad Malik and ors Vs UT of J&K and ors	Javid Ahmad Zargar Tehsildar Tullamulla
39	WPC	867	2024	Shahmali Alias Shameema and Anr Vs UT of J&K and ors	Javid Ahmad Zargar Tehsildar Tullamulla
40	WPC	2610	2025	Ghulam Mohammad Sheikh and ors Vs UT of J&K and ors	Mubashir Amin (JKAS) Tehsildar Kangan
41	WPC	3013	2023	Nassima Bano Vs UT of J&K and ors	Manzoor Ahmad Tehsildar Gund
42	WPC	2592	2025	Syed Ahmad Shah and anr Vs UT of J&K and ors	Dr Syed Faheem (JKAS) ADM/ADC Ganderbal
43	OWP	389	2013	Ghulam Mustaf Khan Vs U.O.I through Defence and ors	Ishfaq Ahmad Khan Tehsildar Ganderbal

Neeraj

Jm